श्री समापति : आप बीच में पड़ना चाहते हैं। यह प्वाइंट आफ आर्डर नहीं है। मिस्टर आनन्द।

श्री राजनारायण: यह प्रक्रिया नियमावली का 47 है।

MR. CHAIRMAN: I overrule you. I have called Mr. Anand.

श्री राजनारायण : उन्होंने अभी सवाल नहीं किया है। मैं उनके उत्तर में नहीं कह रहा हूं। मैं तो नियमावली के 47 को कोट कर रहा हूं। आप उसको तुड़वा रहे हैं।

श्री समापतिः मैं उसे नहीं तुड़वा रहा हूं आप गलत कह रहे हैं। मिस्टर आनन्द।

SHRI J. S. ANAND: Does the honourable Minister know that after the announcement of the new wheat policy, wheat and atta prices in Punjab have gone up by 70 per cent in the open market, and in the biggest surplus district of Bhatinda out of nine mandis in seven not a grain was received till the end of April while in the other two only one-tenth was received last year? Does he know there is a day-to-day collusion between blackmarketeers and traders and peasants and traders take advance money to peasants telling them not to bring the grains to the market? Is it not a fact that even two quintals of wheat is not available to the people living in these places?

MR. CHAIRMAN: You have put your question. Please sit down.

SHRI ANNASAHEB P. SHINDE : Market arrivals in Punjab are progressively increasing now...

SHRI J. S. ANAND: I had asked about the biggest district of Bhatinda...

MR. CHAIRMAN: Please let him complete the answer.

SHRI ANNASAHEB P. SHINDE: As regards price rise the honourable Member has to appreciate that we ourselves raised the issue price of wheat to Rs. 125 to the State Government. Naturally the selling price by the State Governments to somewhere between Rs. 130 and 135...

SHRI J. S. ANAND: Rupees 175. And you want to take Punjab to the Gujarat level.

SHRI ANNASAHEB P. SHINDE: All over the country because of rise in issue prices — surplus States having different prices — there are some marginal increases in prices.

SHRI J. S. ANAND: Marginal? Is it not the result of your disastrous policy? Do you want to take the Punjab crisis to Gujarat level?

SHRI KRISHAN KANT: You have

श्वी भैरो सिंह शैखावत : अध्यक्ष जी, मेर। एक इम्पोर्टेन्ट क्वेश्चन है . . .

श्री **सभापति : अग**र नोटिस होगा तो हम कंसिडर करेंगे ।

admitted our Motion. The question is one of giving time.

Recognition of Languages by the Sahitya Akademi

*2. SHRIMATI SARASWATI PRADHANt: SHRI ROSHAN LAL: SHRI K. B. CHETTRI: SHRI NABIN CHANDRA BURAGOHAIN: DR. R. K. CHAKRABARTI:

Will the Minister of EDUCATION,

SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the names of the languages which are proposed to be accorded recognition by the Sahitya Akademi in the near future; and

(b) what are the criteria followed by the Akademi for according recognition to Indian languages?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Recognition has been claimed for Bhojpuri, Nepali,

[†]The question was actually asked on the floor of the House by Shrimati Saraswati Pradhan.

Konkani and Khasi as independent i literary languages but the Akademi is yet to take a decision.

(b) A statement is laid on the table of the Sabha.

Statement

The following criteria have been laid down by the General Council of the Sahitya Akademi for recognition of languages by the Akademi: —

(1) Whether structurally a language is an independent language or is part of a system of a given language.

(2) Whether it has had continuous literary tradition and history.

(3) Whether a sufficiently large number of people use it today as a vehicle of literary and cultural expression.

(4) Whether it is recognised by the State concerned and for by some Universities as a medium of instruction and/or as a separate subject of study.

(5) The number of people using the speech, the current literature that is being produced in it, (fiction, essays, other literature, journals etc.) should also be considered.

SHRIMATI SARASWATI PRA-DHAN: May I know from the hon. Minister whether Bhojpuri, Konkani and Nepali languages fulfil the criteria to get recognition of the Sahitya Akademi and if so when they will get recognition. What are the steps taken by the Sahitya Akademi to develop the underdeveloped and tribal languages?

SHRI D. P. YADAV: As regards the hon. Member's first part of the question, the answer is that it is under consideration. As regards part (b) of her question, it is none of the functions of the Sahitya Akademi to develop any language.

SHRI K. B. CHETRI: Nepali language has fulfilled all the criteria prescribed by the Sahitya Akademi besides it is the second State language of West Bengal. In view of all this, I would like to know from the hon. Minister as to what steps the Sahitya Akademi is taking to accord recognition to this language. Is it not a fact that the Executive Committee had duly recommended that this language should be accorded recognition by the Sahitya Akademi? Is it also not a fact that some of the members are opposed to it simply because of their motivated interest to suppress the cause of the minority language, on the plea that the Sahitya Akademi does not have enough funds?

SHRI D. P. YADAV: I have already mentioned that so far as the case of Nepali language is concerned, it is under the consideration of the Sahitya Akademi. As regards part (b) of his question. I am not aware of it.

SHRI K. B. CHETRI: Was it not placed in the meeting of the Executive Committee?

SHRI D. P. YADAV: Yes, it was placed.

SHRI NABIN CHANDRA BURA-GOHAIN: Under the existing criteria of recognition of language by the Akademi, the developed languages are having nourishment from the Akademi. Therefore, the undeveloped languages feel that they are neglected. So, Sir, may I ask the hon. Minister whether the languages of any hill area are having any nourishment from the Sahitya Akademi? Would the hon. Minister consider relaxation of the criteria for recognition of languages by the Sahitya Akademi so that the undeveloped languages of the hill areas may have nourishment from the Sahitya Akademi?

SHRI D. P. YADAV: It is a suggestion for action.

DR. R. K. CHAKRABARTI: Is it

a fact that the Sahitya Akademi is sympathetically considering the issue of recognising Konkani language only as reported in the Times of India dated 10th February 1974? If so, may I know from the hon. Minister whether they are considering the cases of other languages also?

DR. R. K. CHAKRABARTI: And I would like to know names of the languages which have been recognised

by the Sahitya Akademi. but which have not found a place in the Eighth Schedule of the Constitution.

SHRI D. P. YADAV: Sir, with regard to the last part of the question of the honourable Member, perhaps the Ministry is not concerned with it. About the Konkani language, I have already stated before this august House that it is under the consideration of the Sahitya Akademi.

MR. CHAIRMAN: Yes, Mr. Prakash Vir Shastri.

श्री प्रकाशवीर शास्त्री : श्रीमन, मैं यह जानना चाहता हूं कि गृह मंत्रालय ने निर्णय किया था कि जो देश की इस प्रकार की भाषाएं हैं जिनके पास अपनी लिपि नहीं है वे नागरी लिपि के माध्यम से अंकित होंगी, तो क्या शिक्षा मंत्रालय ने या साहित्य अकाडमी ने इस दिशा में भी कोई प्रयास किया है और अगर नहीं किया है तो भविष्य में इस प्रकार की कोई योजना है, जैसे नागालैंड है, मिजोरम है, अरुणाचलम है, झारखण्ड है, इनकी वोलियों को नागरी लिपि के माध्यम से प्रकाशित किया जाए ?

श्री डी० पी० यादवः अध्यक्ष जी, अगर कोई स्वयं सेवी संस्था इसमें हमारी मदद करेगी तो इम उसकी सहायता लेंगे।

MR. CHAIRMAN: Yes, Mr. Niren Ghosh.

SHRI NIREN GHOSH: Sir, is the honourable Minister aware of the fact that on the question of the recognition of the Gorkhali language — people call it the Nepali language — the people in the Darjeeling district, etc. are aggrieved and there have been strikes and bandit and agitations for the inclusion of this language in the Eighth Schedule of the Constitution? In view of this, I would like to know whether this urgent question is still under the consideration even in the Sahitya Akademi. This is creating a lot of agitations, etc. and I firmly demand that a decision should be taken immediately on this question.

SHRI D. P. YADAV: Sir, my Ministry does not deal with it.

SHRI NIREN GHOSH: Sir, why even in the Sahitya Akademi it is still under consideration? In view of the facts I have stated, I ask why the Sahitya Akademi is still considering and not deciding forthwith.

SHRI D. P. YADAV: Sir, it takes time to finalise anything.

श्री रर्व, राय: मैं मंत्री महोंदय से यह जानना चाहता हूं कि संविधान की अस्टम सूची में जो भारतीय भाषाओं के नाम लिखे हैं उनको छोड़कर क्योंकि मंत्री जी बाध्य हैं साहित्य अकादमी को पुरस्कार देने के लिये, तो उसके बाद किन-किन भाषाओं में भारत सरकार के शिक्षा विभाग ने कदम उठाया है जिसके चलते उस भाषा को रिकग्निशन मिले और उस भाषा के जो लेखक और साहित्यकार हैं उनको भी पूरस्कार मिले ?

श्री डो॰ पी॰ यादव : अध्यक्ष जी, साहित्य अकादमी ने मैथिली, डोगरा, मनिभुरी, राज-स्थानी और अंगरेजी को अपने क्षेत्र में रखा है, और उसके अधिकार क्षेत्र में जो आता है उसके लिए वे करते हैं।

MR. CHAIRMAN: Yes, Mr. Bhu-pesh Gupta.

SHRI BHUPESH GUPTA: Sir, is the honourable Minister aware that the Prime Minister herself gave an assurance that the question of the Nepali language being included in the Eighth Schedule was under the very active consideration of the Government? In view of this, Sir, may I know why the Ministry of Education is not taking any interest in the matter and urging upon the relevant Departments of the Government of India to take steps to include this language in the Eighth Schedule of the Constitution so that.,.

MR. CHAIRMAN: All right You have said it.

SHRI BHUPESH GUPTA: ... other steps also can follow? I would also like to know why the Minister himself is not taking any steps to give due recognition to the Nepali language and to include it in the Eighth Schedule of the Constitution...

28

MR. CHAIRMAN: All right. You have said this already.

SHRI BHUPESH GUPTA: I would also like to know whether the Minister has made any inquiry to find out why the assurance given to the Nepali people has not been fulfilled.

श्री डो० पी॰ यादव : अध्यक्ष जी, इस प्रज्न कामैं जवाब दे चुका हूं। यह सवाल भी गृह मंत्रालय से संबंधित है। जैसी चिंता माननीय सदस्य ने जाहिर की है हम कोशिश करेगे कि उन्हें कुछ सूचना दे सकें।

श्री ओउम् प्रकाश त्यागी : अध्यक्ष महोदय, मैं यह जानना चाहता हं कि अभी मंत्री महोदय ने माननीय प्रकाशवीर शास्त्री के यह प्रश्न करने पर कि जिन जिन बोलियों की अपनी कोई भाषा-लिपि नहीं है उनका प्रकाशन होना चाहिये नगगरी लिपि में, उसका जवाब देते हुए कहा कि अगर कोई साहित्य सेवी संस्था इस प्रकार की सहायता करे तो हम भी उसकी सहायता कर सकते हैं, लेकिन क्या यह सही है कि गवर्नमेंट की ओर से ही रोमन लिपि का प्रयोग हो रहा है और जब आप नागरी लिपि का प्रयोग करने की वात साहित्य संस्था पर छोड़ देते हैं तो क्या सरकार का कत्त्रंब्य नहीं है कि नागरी लिपि में जिनकी अपनी भाषा नहीं है, जिनके पास डाए-लेक्ट नहीं है, उनको नागरी लिपि में लिखने के लिये आप अपनी ओर से सहायता करें---क्या सरकार इसके लिये तैयार है कि नहीं ?

श्री डी॰ पी॰ यादव : हम किसी को लिपि सुधार के लिए पैसा नहीं देते हैं। लेकिन जैसा माननीय सदस्य ने कहा है कि कुछ स्वयंसेवी संस्थाए चाहें तो उसे मदद मिलेगी।

श्री ओउम् प्रकाश त्यागी : पैसे का सवाल नहीं है बल्कि वह गवर्नमेंट का कर्त्तव्य है कि जिनकी अपनी भाषा नहीं है, उनका साहित्य तैयार करे ।

श्री डी० पी० यादव : हम स्वयंसेवी संस्थाओं को पैसा देंगे ।

श्री प्रकाशवोर शास्त्री : श्रीमन्, मेरा एक व्यवस्था का प्रश्न है और वह यह है कि प्राइमरी स्कूलों की किताबें सरकार छापती है, लेकिन अरुणाचल, नेफा, नागालैण्ड और मिजोराम में जो विद्यालय हैं, वे केन्द्रीय सरकार और वहां की सरकार की देखरेख में चलते हैं। आप कहते हैं कि स्वयंसेवी संस्थाएं इस काम को करें। सरकार जब एक निर्णय लेती है, तो फिर स्वयं-सेवी संस्थाओं के ऊपर इस को क्यों छोड़ती है ? इसका परिणाम हो रहा है कि अरुणाचल में जो किताबें नागरी लिपि के माध्यम से छपी थी, अब उनको वहां जो गवर्नमेंट के अधिकारी पहुंचे हैं उनको रोमन लिपि में परिवर्तित कर रहे हैं।

C.B.I. Enquiry Against the National Agro-Industrial Corporation

*300. SHRI N. R. CHOUDHURY: t SHRI SARDAR AMJAD ALI: DR. R. K. CHAKRABARTI : SHRI HARSH DEO MALA-VIYA :

Will the Minister of AGRICULTURE be pleased to refer to the answer to Starred Question 416 given in the Rajya Sabha on 13th March, 1974 and state:

(a) whether the C.B.I, enquiry into the misappropriation of funds by the National Agro-Industrial Corporation, Delhi has since been completed; and

(b) if so, what are the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) No, Sir.

(b) Question does not arise.

SHRI N. R. CHOUDHURY: Sir, during the last three sessions, the investigation is pending. This question refers to Question No. 416 asked during the last session. May I know from the hon. Minister whether there is a ring which is working in the Ministry to sabotage the CBI inquiry?

SHRI ANNASAHEB P. SHINDE: I do not know what is the motive of

[†]The question was actually asked on the floor of the House by Shri N. R. Chaudhury.

29